NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/10	TP 24/16	Hearing	397/ 398	Gautam R. Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
7	ADARSH. S AK LAW CHAMBERS 8754400961	PETITIONERS	daren
2.	S. Vivekanande for VCIB Associates 9845428653	for RS4	S. Much Se
3.	PRADEEP DARAGE	RI to R9	Prodey

Counsel for petitioner is present. Steps not taken against R-2 who died Case against R-2 stands abated and dismissed as abated as far as R-2 is concerned. Counsel for R-4 reported that vakalat for R-4 was already filed before CLB, Chennai and that he would continue to appear for R-4. Counsel for R-54 is present. He undertakes to file vakalat for R-54.

Counsel for petitioner is directed to produce proof of service of notice on other respondents.

List it on 13.07.2017.

MEMBER (J)

MEMBER (T)